[Translation]

Major Industry in Eastern U.P.

- *607. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:
- (a) whether any proposal to set up a major industry in Eastern Uttar Pradesh is pending with the Union Government:
 - (b) if so, the details thereof; and
- (c) the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). As on 30th June, 1991, 78 applications were pending for the grant of Letters of Intent for setting up of industrial units in Eastern U.P.

As per the new Industrial Policy, industrial licensing has been abolished for all projects except for a short list of industries related to security and strategic concerns etc.

Industries to be set up in the Current Year

*608. SHRI HARI KEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

- (a) the total number of industrial units proposed to be set up during the current year in public sector and in private sector; and
 - (b) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Under the new Industrial Policy, industrial licensing has been abolished for all projects except for a short

list of industries related to security and strategic concerns, social reasons etc.

As regards investment in the public sector, location of projects by Central Public Sector Undertakings are decided on techno-economic considerations by the concerned Administrative Ministries.

[English]

Alleged Irregularities in Purchase of Rice by the Food Corporation of India

- *609. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FOOD be pleased to state:
- (a) whether the Government have received complaints about the irregularities committed by the officers of the Food Corporation of India in the purchase of rice in Gaya (Magadh) Division of Bihar; and
- (b) if so, the details of the action taken/ proposed to be taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No such complaints have been received.

(b) Does not arise.

Exchange of Programmes with Foreign Countries

- 4746. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 485 on July 24, 1991 and state:
- (a) the number of programmes of radio and Television exchanged with foreign countries with whom we have signed both the cultural exchange programmes as well as radio and television protocols during each of